

Central Administrative Tribunal
Principal Bench

O.A. 915/2000

New Delhi this the 23rd day of November, 2000

Hon'ble Shri Justice Ashok Agarwal, Chairman.
Hon'ble Shri S.A.T. Rizvi, Member(A).

Shri Jai Kumar,
Senior Storekeeper,
Office of DGAFMS/DC-2D,
(Director General Arms Forces
Medical Services),
M-Block, Central Secretariat
Ministry of Defence,
New Delhi-110 001. Applicant.

(By Advocate Shri N. Ranganathasamy)

Versus

Union of India, through

1. Secretary,
Ministry of Defence,
South Block,
New Delhi.
2. Director General,
Armed Forces Medical Services,
Ministry of Defence,
M-Block, Central Secretariat,
New Delhi-110 001.
3. Shri S.P. Srivastava, SSK,
AFMSD, Lucknow.
4. Shri G.S. Lahiri, SSK,
AFMSD, Lucknow. Respondents.

(None present)

O R D E R (ORAL)

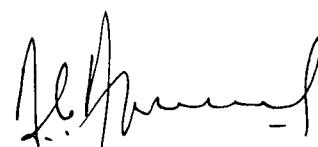
By Shri Justice Ashok Agarwal.

On application made by Shri N. Ranganathasamy, learned counsel, on behalf of the applicant, leave is granted to withdraw the present O.A.

2. The O.A. is, therefore, dismissed as withdrawn. No order as to costs.


(S.A.T. Rizvi)
Member(J)

'SRD'


(Ashok Agarwal)
Chairman